## Creation of additional storage capacity

†819. SHRI RAM JETHMALANI: SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that, in order to create additional storage capacity, Government sanctioned 7.3 MT storage capacity during the last one year;
  - (b) if not, the facts in this regard;
  - (c) the extent to which additional capacity was utilised till April, 2011; and
- (d) the quantum of foodgrains that was spoiled upto July, 2011 due to lack of storage facility?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) To overcome the shortage of covered storage space for foodgrains in the country, the Government had formulated a Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). A total of 152.97 lakh MT capacity has been approved for creation under the scheme.

Tenders have been finalized for creation of storage capacity of 52.32 lakh tonnes by the private entrepreneurs. CWC and SWCs are constructing 5.31 and 15.49 lakh tonnes respectively under the Scheme, out of which a capacity of about 3.23 lakh tonnes has already been completed by CWC/SWCs till April, 2011 and has been taken over and used.

(d) No foodgrains under FCI storage have accrued as damaged upto June, 2011 due to lack of storage facility, however a quantity of 541.33 MTs of foodgrains have accrued as damaged due to pests, rodents and natural calamities during 2011-12, is given in the Statement (See below).

## Statement-

Region-wise and commodity wise stock accrued as non-issuable (damaged) during the year 2011-12 (upto 1.07.2011).

Fig. in MTs

SI.No.	Region	Wheat	Rice	Paddy	Coarse grains	Total
1	2	3	4	5	6	7
1.	Bihar	0	0	0	0	0

<sup>†</sup>Original notice of the question was received in Hindi.

1	2	3	4	5	6	7
2.	Jharkhand	0	0	0	0	0
3.	Orissa	0	0	0	0	0
4.	W.B.	0	355	0	0	355
5.	Assam	0	0	0	0	0
6.	NEF	0	0	0	0	0
7.	и&м	0	0	0	0	0
8.	Delhi	0	0	0	0	0
9.	Haryana	0	0	0	0	0
10.	H.P.	0	0	0	0	0
11.	J&K	0	0	0	0	0
12.	Punjab	0	0	0	0	0
13.	Rajasthan	0	0	0	0	0
14.	U.P.	11	0	0	0	11
15.	Uttarakhand	0	0	0	0	0
16.	A.P.	0.26	<b>4.</b> 07	0	0	4.33
17.	Kerala	0	0	0	0	0
18.	Karnataka	0	0	0	0	0
19.	Tamil Nadu	0	0	0	0	0
20.	Gujarat	171	0	0	0	171
21.	Maharashtra	0	0	0	0	0
22.	м.Р.	0	0	0	0	0
23.	Chhattisgarh	0	0	0	0	0
	TOTAL:	182.26	359.07	0	0	541.33

## Allocation of wheat to Karnataka

820. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the annual allocation of rice and wheat to Karnataka under APL category of PDS during the last three years, year-wise;